

SPECIAL BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/37(KB)2022
IA(COMPANIES.ACT)/86(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS OFFICIAL LIQUIDATOR
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Ms. Kiran Sharma, Adv.] For Edelweiss Asset Reconstruction Company Ltd.
Mr. C. Gupta, Adv.] For the Contributory
Mr. Deepankar Thakur, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. It is stated by the Learned Counsel for the Applicant that an appeal is pending before the Hon'ble High Court at Calcutta and the same is in the running list.
3. In view of this statement, this petition is deferred and adjourned to **12.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**